

**SPECIAL BENCH**

**ITEM NO. 103**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No. 01/ALD/2022**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>SIDDHARTH TANKS &amp; VESSELS PVT LTD V/S ANAND AGRO CHEM INDIA LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Ms. Siddhi Sawant alongwith Sh. P.G.Sabnis, Adv. : *For the Financial Creditor*

Sh. Rahul Agarwal, Adv. : *For the Corporate Debtor*

**ORDER**

Ld. Counsel for the parties present.

It is stated by Ld. Counsel for the petitioner that she wants to withdraw the present petition and for that purpose she would be filing an application for withdrawal of the present petition. Let the same be filed within one week.

Let the matter be listed on 6<sup>th</sup> April, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Harnam Singh Thakur)  
Member (Judicial)**

**14<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*